

landing facilities in Vijayawada and Visakhapatnam Airports;

(b) if so, the latest stage of this proposal; and

(c) the likely date by which this proposal will be implemented?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) *Vijayawada*: This airport belongs to National Airports Authority. Night Landing Facilities are being provided by the National Airports Authority at this airport. The work of installation of High Intensity Runway lighting system, Taxiway lighting, Precision Approach Path Indicator (PAPI) and Visual Approach-Slope Indicator (VASI) is in progress.

Visakhapatnam: This airport was handed over to Indian Navy in March, 1986. Indian Navy has plans to provide night landing facilities at this airport during the Eighth Five Year Plan period.

Income and Expenditure of South Central Railway

1912. **SHRI SOBHANADRE-ESWARA RAO VADDE:** Will the Minister of RAILWAYS be pleased to state:

(a) the revenue earned in the various divisions of the South Central Railway Zone (division-wise) during the last three years; and

(b) the amount spent towards improving passenger amenities division-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The information is not compiled Division-wise but Railway-wise.

(b) Amount spent towards improving passenger amenities on South Central Railway division-wise for the last three years i.e. 1988-89 to 1990-91 is as under:—

(Rs. in lakhs)

<i>Division</i>	1988-89	1989-90	1990-91
Secunderabad	19.89	31.61	26.23
Hyderabad	33.66	32.79	40.83
Vijayawada	35.30	38.82	31.69
Hubli	20.53	31.58	24.01
Guntakal	21.20	80.72	67.17

Criteria for allotting LPG Agencies

1913. **SHRI DHARMANNA MONDAYYA SADUL:**
SHRI RAM KAPSE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the procedure for applying for the allotment of an LPG agency;

(b) the criteria for the allotment of LPG agencies;

(c) the reservations made for different categories;

(d) the details of the LPG agencies allotted during the last two years, category-wise; and

(e) the number of LPG agencies proposed to be allotted during the next six months, category-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) New LPG distributorships are based on factors including population of towns, economic viability, marketing plan and eligibility criteria for candidates etc. Reservations are provided for Scheduled Castes/Scheduled Tribes, Freedom Fighters, Physically Handicapped and defence category.